

ITEM NO.113

COURT NO.4

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5025/2015

BHARAT SANCHAR NIGAM LIMITED

Appellant(s)

VERSUS

THE COMMISSIONER TRADE TAX

Respondent(s)

WITH C.A. No. 5026/2015 and C.A. No. 5027/2015

Date : 24-04-2025 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) :

Mr. Rajiv Tyagi, AOR

For Respondent(s) :

Mr. Bhakti Vardhan Singh, AOR

The Court made the following
O R D E R

Not taken up.

List on 28th August, 2025.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER